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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
New Delhi

O.A. No.1034/2000
MA 3095/2000

New Delhi, this 19th day of the December, 2000

HON'BLE MR. V.K. MAJOTRA, MEMBER (A)
HON'BLE MR. SHANKER RAJU, MEMBER (J)

1. Subhash Chander Saini, S/o Shri Inder Singh Saini, R/o H.No. 799/20, Saini Pura, Rohatak, Haryana.
2. Sanjay Kumar, S/o Shri Tara Chand, R/o RZ-62B, Block New Roshan Vihar, Nazaf Garh. New Delhi
3. Joginder Singh, S/o Shri Bhagwan Singh, R/o H. No. 175, Village Bijwasan, New Delhi.
4. Rajiv, S/o Shri A.N. Arya, R/o 1696, Sohan Ganj, Delhi-7.
5. Gurcharan Singh, S/o Shri Harbans Singh, R/o H.No. 5779/48 Basti Harpool Singh, Sadar Thana Road, Delhi -6.
6. Ranbir Singh, s/o Shri S.B. Singh R/o 60-D, CBI, Colony, Vasant Vihar, New Delhi.
7. Ram Niwas, S/o Shri Tej Singh, R/o Vill. Kodama, Distt. Bhiwani, Haryana.
8. Ajit Kumar, S/o Shri Tej Kumar, R/o 56-H, CBI Colony, Vasant Vihar, New Delhi.
9. Anil Kumar, S/o Shri Tej Kumar, R/o 56-H, CBI Colony, Vasant Vihar, New Delhi.
10. Om Prakash, S/o Shri Nathi Singh, R/o Vill. Ashola, Fatehpur, New Delhi.
11. Gajepal Singh, S/o Ramphal, R/o Vill. Ashola, Fatehpur, New Delhi.
12. Devender Kumar, S/o Shri Prem Singh, R/o Vill. Asola, fatehpur, New Delhi.
13. Yog Raj, S/o Shri Khub Ram Verma, R/o 232-F, Nanak Pura, New Delhi.
14. Kamal Raj, S/o Shri Khub Ram Verma, R/o 232-F, Nanak Pura, New Delhi.
15. Ajay Singh, S/o Shri Narayan Singh, Vill. Atyal, Distt. Rohtak, Haryana.
16. Jagdish, S/o Shri Durga Dass, R/o 232-F, Nanak Pura, New Delhi.
17. Vipin, S/o Shri J.C. Prabhakar, R/o 6/659, Lodhi Colony, New Delhi.



18. Ajit Kumar, S/o Shri Ram Rai, R/o 43, Sec.VIII, R.K. Puram, New Delhi.
19. Pradeep Kumar, S/o Shri Hukam Singh, R/o Vill. Dhool Saras, Delhi.
20. Minakshi Arya, D/o Narayan Ram, R/o 45-N, CBI, Colony, Vasant Vihar, New Delhi.
21. Vijay Kumar, S/o D.d. Tiwari, R/o 123, Sec.XII, R.K. Puram, New Delhi.
22. Sunil Kumar, S/o Shri Kunwar Singh, R/o 146/4, Sec-I, Pushp Vihar, New Delhi.
23. Devender Singh, S/o Shri Bharat Singh, R/o 1825, Sec.3, Pushp Vihar, New Delhi.
24. Sanjay Rawat, S/o Shri M.S. Rawat, R/o 264, Sec.5, Pushp Vihar, New Delhi.
25. B.C. Yadav, S/o Shri Tilku Ram Yadav, R/o 55-R, CBI Colony, Vasant Vihar, New Delhi.
26. Lalit Singh, S/o Shri Devender Singh, R/o Nagar, New Vill. B.No. 391, Nab Sarai, New Delhi.
27. Surender Kumar, S/o Shri Yashpal, R/o Bhalot, Distt. Rohtak, Haryana.
28. Sita Ram, S/o Shri Mohan Singh, r/o Vill & P.O. Barauli, Distt. Mathura, U.P.
29. Devender Kumar, S/o Shri Binda Lal, r/o 93/9, Sec-I, Pushp Vihar, New Delhi.
30. Jitender Kumar, S/o Nawal Singh, R/o 45/J, CBI Colony, Vasant Vihar, New Delhi.
31. Rakesh Kumar, S/o Shri Hira Singh, R/o 57, Sec.I, Sadique Nagar, New Delhi.
32. Mahinder Singh, S/o Shri Hira Singh, R/o 57, Sec.I, Sadique Nagar, New Delhi.
33. Dharmender Singh, S/o Shri Azad Singh, Vill. & P.O. Jassor Khari, Teh Bahadurgarh, Distt. Jhajjar, Haryana. ... Applicants

(By Advocate : Shri S.D. Rathori, proxy counsel
for Shri G.D. Gupta)

Versus

Union of India through

1. The Secretary
Ministry of Personnel, Public Grievances
& Pensions,
Department of Personnel and Training
North Block, New Delhi.

2. The Director,
Central Bureau of Investigation,
CGO Complex, Block No.III,
Lodhi Road, New Delhi -110 003.

Through MA No.3095/2000

3. Pramod P. Revi
4. Hariprasad I
5. Farook Ahammed A
6. S.R. Biju
7. Rajeesh P.U.
8. Ajmal Azeez
9. Anish K
10. Thahir Abbas P
11. Muhammed Ashraf T.A.
12. Abdul Mujeeb M
13. Ashok P
14. Kannadas K
15. Jyothi P. Pushpan
16. Ramesh Beevi S
17. Preena K.S.
18. Girishkumar

.. Respondents

(By Advocate: Shri H.K. Gangwani, for R-1 and R-2 and
Shri M.P. Raju, Advocate for R-3 to R-18

ORDER (oral)

V. K. MAJOTRA, MEMBER (A) :

Shri Gangwani has filed the application on behalf of the official respondents, stating that Director CBI has considered the report of the Committee and issued orders of cancellation of the selection in respect of Constables and entire recruitment process held at Hyderabad with effect from 24.4.2000 to 30.4.2000. In this background we find that the relief claimed by the applicants having already been granted by cancellation of the entire recruitment process of the Constables, the OA has been rendered infructuous. The same is, therefore, dismissed having become infructuous. MA 3095/2000 is also disposed of as consequence.

S. Raju
(SHANKER RAJU)
MEMBER (J)

V.K. Majotra
(V.K. MAJOTRA)
(MEMBER (A))